

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW**

**Civil Contempt Petition No.46/2010
In
Original Application No.38/2010
This the 11th day of December 2012**

**Hon'ble Mr. Justice Alok Kumar Singh, Member (J)
Hon'ble Mr. S.P. Singh, Member (A)**

Vijay Kumar Bharadwaj, aged about 63 years, son of Late Shri Madan Mohan Bharadwaj, permanent resident of Adinath Apartment, 385-390, Main Ring Road, Goel Nagar, Indore (Madhya Pradesh) [presently residing at 77, Deo Nagar, Sector D, Near Police Chowki, Indira Nagar, Lucknow] (lastly posted as Superintending Chemist under the Regional Director, Central Ground Water Board, Lucknow Region, Bhujal Bhawan, Sector 'B', Sitapur Road Yojna, Lucknow).

...Applicant.

By Advocate: Sri R.C. Singh.

Versus.

1. Sri Umesh Narayan Panjhar, IAS, Secretary, Ministry of water Resources, Government of India, Shram Shakti Bhawan, New Delhi.
2. Sri B.M. Jha, Chairman, Central Ground Water Board, Government of India, Ministry of Water Resources, Bhukal Bhawan, NH-IV, Faridabad (Haryana).
3. Sri D.P. Sharma, Pay and Accounts Officer, Central Ground Water Board, Government of India , Ministry of Water Resources, Bhujal Bhawan, NH-IV, Faridabad (Haryana).
4. Sri K.D. Biswas, Regional Director, Central Ground Water Board, Lucknow Region, Bhujal Bhawan, Sector 'B', Sitapur Road Yojna, Lucknow.

.... Respondents.

By Advocate: Sri S.P. Singh.

A.S.

ORDER (Oral)**By Hon'ble Mr. Justice Alok Kumar Singh, Member (J)**

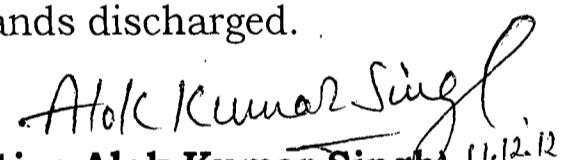
Learned counsel for the respondents discloses that an amount of Rs.63.303/- has been paid by means of Bank draft.

2. Learned counsel for the respondents also submitted an Electorstat copy of the Bank Draft No.446219 dated 08.12.2012 amounting to Rs.63,303/- for perusal. The learned counsel for the applicant has also gone through it.

3. In view of the above, learned counsel for the applicant fairly concedes that the necessary compliance has been made fully and finally.

4. In view of the above, this C.C.P. is struck off in full and final satisfaction. Notices stands discharged.


(S.P. Singh)
Member (A)


Justice Alok Kumar Singh 11.12.12
Member (J)

Amit/-